## COURT-II

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

**APPEAL NO. 132 OF 2018** 

Dated: 31<sup>st</sup> October, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Power Grid Corporation of India Ltd. ...

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Divyanshu Bhatt

Counsel for the Respondent(s) : Mr. Alok Shankar for R-2

Mr. Balaji Srinivasan

Ms. Pratiksha Mishra for R-3 & R-7

Mr. Anand K. Ganesan

Mr. Ashwin Ramanathan for R-15

## **ORDER**

Mr. Alok Shankar, Learned Counsel appearing for Respondent No. 2 prays for two weeks' time to file reply.

Submission made by learned counsel appearing for Respondent No.2, as stated above, is placed on record.

Learned counsel appearing for the Respondents are permitted to file their respective replies, if any, on or before 16.11.2018 after serving copy to the Appellant. Thereafter, rejoinder, if any, may be filed by 04.12.2018 after serving copy to the appearing Respondents.

List this matter on <u>04-12-2018</u>, as agreed by the learned counsel appearing for the parties.

(S. D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member